

16.
MA 478/2004
OA 2927/2003
4.3.2004

(1)

Present: Shri Amit Anand, Id. Counsel of the
original applicants.

Shri M.K. Gaur, Id. Counsel of the
original respondents (applicants in MA)

MA 478/2004

The original respondents have filed this
misc. application seeking extension of time for
implementation of the orders of this Tribunal dated

4.12.2003 in O.A 2927/2003.

Learned Counsel of the original applicants
states that he has no objection, if time asked for
is extended by two months. Accordingly the
respondents are directed to implement the orders
of the Tribunal within this extended period of
further period of two months.

MA 478/2004 Stands disposed of.

R.K. Upadhyaya
(R.K. Upadhyaya)
M(A)

/sami/